(16)

Declaration of Assets and Liabilities

FEBRUARY 2024

I...Pawan kishore sharma..., son of....Lakshmi kant sharma...,

aged....37.... years, belonging toBIHAR LEGISLATIVE ASSEMBLY SECRETARIAT,

PATNA..... service and presently working asLIBRARY ATTENDANT.... give here in below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

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A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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	Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
4	(i)	Cash	26000	35000	NIL	NIL	NIL
	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	60,000	70000	NIL	NIL	NIL .
	(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	LIC- 15000/-	SUKANYA SMRIDHI YOJANA- 12000/-	NIL	NIL
The second secon	(v)	Motor Vehicles (details of make, etc.)	PASSION PRO, BR01CY2652 BAJAJ DISCOVER BR01BV0985	NIL	NIL	NIL	NIL
The second secon	(vi)	Jewellery (give details of weight and value)	GOLD- 25gm	GOLD-150gm SILVER-400gm	GOLD-25gm	GOLD-10gm	GOLD-10gm
	(vii)	such as values	HOUSE HOLD- 60000/-	HOUSE HOLD- 300000/-	NIL	NIL .	NIL .

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

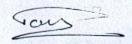
[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	42 DECIMAL PLOT ON ROAD IN VILLAGE	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL .	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL I	VIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI, BIHAR VIDHAN MANDAL	7,37,847/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL .	NIL
	(b) dues to departments dealing with supply of water	NIL .	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL



	(d) dues to departments dealing with telephones	NIL	Called to
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL les to department
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO BWQPS4361F ACK.NO690724130250723 A.Y 2023-2024	PAN NODFNPK9299J ACK.NO131424090310723 A.Y 2023-2024
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No.	110105365639
Gender	:- M (M/F)
Date of Birth	:- I 5 0 7 I 9 8 7 (DD/MM/YYYY)
Class/Group	:- C (A/B/C)
Cadre	BIHAR LEGISLETIVE ASSEMBLY SECRETARIAT
Home District	(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.) :- BHOJPUR, ARA
I hereby d nd belief.	Signature
Place: PATNA	Designation LIBRARY ATTENDANT Department:B.V.S. LIBRARY

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.